

(b) the allocation of funds from the source of direct and indirect taxes for various activities during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) The total amount collected through indirect taxes by the Government from various sources for its utilization (as per annual budgetary allocations) for various activities during 2015-16, 2016-17 and 2017-18 (provisional) were ₹ 7,09,825 crore, ₹ 8,61,625 crore and ₹ 9,11,467 crore respectively.

The Central taxes (direct tax and indirect tax) collected, become part of the devolution made to the states as per the accepted recommendations of Finance Commission, which is 42% of the shareable central taxes and duties.

The remaining tax becomes the part of Consolidated Fund of India along with Non Tax Revenue and Capital (Debt and Non-Debt). The tax wise budget allocations are not made, however the allocation from Consolidated Fund of India is used for various welfare activities by the line Ministries/Departments through Demands for Grants and Appropriation Bill as approved by the Parliament.

Awareness about PM Suraksha Bima Yojana

2132. SHRI T. G. VENKATESH: Will the Minister of FINANCE be pleased to state:

(a) whether Government is aware that PM Suraksha Bima Yojana, which was launched by Hon'ble Prime Minister is not attracting the people in the desired manner due to lack of awareness;

(b) if so, the details thereof and the reasons therefor;

(c) whether it is a fact that there is no proper advertisement and supervision on the implementation of the programme; if so, the details thereof; and

(d) the steps being taken by Government to increase the awareness among the people to attract them towards the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) Pradhan Mantri Suraksha Bima Yojana (PMSBY) was launched on 9th May, 2015 with a view to enhance the level of insurance penetration in the country and to provide insurance cover to common people especially poor and the under-privileged sections of the society. The enrolments under PMSBY have gradually increased since its launch. As on 30.11.2018 is 14.36 Crore people have

been covered under PMSBY across the country. The details of enrolments under the scheme are as follows:—

PMSBY	2015-16	2016-17	2017-18	2018-19*
Gross enrolment (in crore)	9.43	10.04	13.57	14.36

* Figures as on 30th November, 2018.

(c) and (d) The steps that have been taken by the Government to increase the awareness among the people to attract towards the scheme are as under:—

- (i) The Government as well as the Public Sector insurance companies and banks had organized massive campaign through media to create awareness amongst large sections of population and also carried outreach efforts to facilitate access to the scheme.
- (ii) Regular advertisements about PMSBY are being carried out in the newspapers, TV and radio.
- (iii) An exclusive website www.jansuraksha.gov.in was created, which hosts all relevant material/information including forms, rules, frequently asked questions (FAQs) etc. related to this scheme in English, Hindi and regional languages.
- (iv) Posters and banners have been displayed regarding the scheme in various offices of Banks and Insurance Companies across the country.
- (v) Public Sector General Insurance Companies (PSGICs) and Banks had coordinated with State Governments and put up camps at 50 locations across the country for publicizing and increasing enrollments under PMSBY during the Mudra Campaign held in October, 2017
- (vi) A special campaign Gram Swaraj Abhiyan was organized from 14th April, 2018 to 5th May, 2018 and further extended from 1st June, 2018 to 15th August, 2018 targeting poor households for providing universal coverage under PMSBY wherein the PSGICs and banks have put up stalls to enroll people in such Schemes. Under the Gram Swaraj Campaign, 58,32,730 people have been enrolled under PMSBY.
- (vii) The progress of settlement of claims under this scheme is monitored regularly by the Government. Any complaints in respect of the scheme are dealt in coordination with banks and insurance companies in getting it resolved expeditiously.